

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6868
ANSWERED ON:07.05.2010
EMPLOYMENT TO TRIBALS
Dhurve Jyoti

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Union Government has any scheme to provide employment to tribals keeping in view the increasing number of unemployed persons in the tribal population in the States;
- (b) if so, the details thereof, State-wise including the State of Madhya Pradesh; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) to (c): Social sector schemes of Union Government generally have the objective of creation of employment opportunities for the targeted beneficiaries, including STs in the scheduled areas. The State Governments like Madhya Pradesh are to prepare Tribal Sub Plan (TSP) as part of the Annual Plan of the State and provide funds at least in proportion to the ST population of the State. It is expected that the State Governments formulate and implement schemes relating to, inter-alia, income generation/employment for STs as per felt needs of the State, by involving local ST population.

The Government of India supplements the efforts of the State Governments by providing grants under the programme of Special Central Assistance to Tribal Sub Plan (SCA to TSP) to such TSP States as an additive to the State's Plan. SCA to TSP is implemented in 22 States including Madhya Pradesh and is meant to cover the employment-cum-income generation activities of ST BPL families and those run by the Self-Help Groups (SHGs)/ community.